

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1064/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Viraj Profiles Ltd.
V/s.
N. H. Harsora Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<u>Prakash K. Chande</u>	<u>Advocate</u> <u>for Corporate</u> <u>Debtors</u>	<u>Shinde</u>
1.	<u>Mr. PRAKASH SHINDE</u> <u>MR. ROHAN AGRAWAL</u>	<u>1/b MDP of Partners</u>	<u>Adv for the</u> <u>Operational</u> <u>creditor</u>

ORDER
CP No. 1064/ I&BP/NCLT/MB/MAH/2017

At the request of the parties, list this matter on 19.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)